

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2152 OF 2013

BEFORE THE REGISTRAR SANJIV JAIN

SHEO NARAIN @ BARDI & ANR.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail)

Date: 05/03/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Yash Pal Dhingra,Adv.

For Respondent(s)

Mr. Gaurav Dhingra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Notice of lodgment of petition of appeal has not been issued for
want of spare copies. Let spare copies be filed and thereafter notice be
issued.

List again on 6.5.2014.

		(SANJIV JAIN)	
		REGISTRAR	

hj